

OFFICE OF THE DISTRICT JUDGE, BALANGIR.

ADVERTISEMENT, 2018.

Dated, Balangir the 8th day of June, 2018.

Applications in plain paper in the format given below are invited for filling up the following posts of Junior Clerk-cum-Copyist, Junior Typist and Stenographer Grade-III in the Judgeship of Balangir in the scale of pay mentioned below against each category of posts per month with usual D.A. and other allowances as admissible by the Govt. from time to time on regular basis in accordance with the provisions contained in "Orissa District and Subordinate Courts' Non-Judicial Staff Services (Method of Recruitment and Conditions of Service) Rules, 2008 and amended Rules, 2010 subject to result of W.P.(C) No. 1273/2014 pending before the Hon'ble High Court of Orissa, Cuttack.

Sl. No	Category	Basic Pay	Un-Reserved		S.E.B.C.		S.C.		S.T.		Grand Total
			Men	0	Men	2	Men	3	Men	4	
1	Junior Clerk-Copyist	Rs. 19900/-	Women	0	Women	1	Women	0	Women	2	
			Total	0	Total	3	Total	3	Total	6	
										12	
2	Junior Typist	Rs. 19900/-	Men	0	Men	0	Men	0	Men	2	
			Women	0	Women	0	Women	0	Women	1	
			Total	0	Total	0	Total	0	Total	3	
3	Stenographer Grade-III	Rs. 25500/-	Men	0	Men	0	Men	0	Men	1	
			Women	0	Women	0	Women	0	Women	1	
			Total	0	Total	0	Total	0	Total	2	

N.B.: (1) The No. of above vacancies in different categories of post may increase or decrease. (2) The vacancy reserved for P.H./Ex-Serviceman/Sports person is inclusive of vacancy of respective category to which they belong.

2. Eligibility of the candidates :

A candidate in order to be eligible for the posts shall—

- a) have passed at least +2 examination conducted by the Council constituted under Section 3 of the Orissa Higher Secondary Education Act, 1982 or equivalent examination of a recognized Council, Board or University as the case may be.
- b) have at least passed Diploma in Computer Application from a recognized institute.

- c) be over 18 years and below 32 years of age on the last date fixed for receipt of applications by the District Recruitment Committee.

Provided that, the upper age-limit in respect of reserved categories of candidates shall be relaxed in accordance with the provisions of the relevant Act, Rules, Orders or Instructions, for the time being in force for the respective reserved categories.

- d) be able to speak, read and write Oriya and have passed in a test in Oriya equivalent to the M.E. standard :
- e) be of good character :
- f) be of sound health, good physique and free from organic defects or bodily infirmity :
- g) have not more than one spouse living, if married :
- h) have paid the fees prescribed for the examination as set forth Appendix 'A':
- i) For the post of Stenographers Grade -III the candidate shall possess a minimum speed of 80 words in Shorthand and 40 words in Typewriting per minute.
- j) For the post of Typists the candidate shall possess a minimum speed of 40 words in Typewriting per minute.

3. Fee for Examination:

The candidates are required to deposit fees of Rs. 100/- (Rupees one hundred) only in shape of treasury challan under the head **"0070-Other Administrative Services-01-Administration of Justice-501-Services and Service fees-9904650-Law Department-9916730-Examination Fees for Recruitment conducted by Orissa District and Subordinate Courts."** The Scheduled Caste and Scheduled Tribe candidates are exempted from payment of examination fees.

The candidates are required to submit their applications being duly filled in and signed by their own hands furnishing the required particulars as per the format given below. The candidates who are in Govt. employment are required to apply through proper channel.

Note :- Non compliance of any of the requirements mentioned in the advertisement shall entail rejection of his/her application. The application, if found defective/incomplete in any respect shall be summarily rejected.

4. Scheme of Examination : For Junior Clerk-Copyist.

(i) Written Test consisting of

(a) English	100 marks	2 hours
(b) Arithmetic	100 marks	1 hour
(c) General Knowledge	100 marks	1 hour
(ii) Computer Science Test (Practical)	100 marks	1 hour
(iii) Viva Voce Test	45 marks	

For Stenographer Grade-III / Junior Typist.

Written Test consisting of

(i) English (qualifying in nature)	100 marks	2 hours
(ii) (a) Shorthand & Typing (for Stenographer)	50 marks	
(b) Type writing Test (for Typist)	50 marks	
(iii) Computer Science Test (Practical)	100 marks	1 hour
(iv) Viva Voce Test	35 marks	

The date of written tests for the post of Junior Clerk-cum-Copyist, Junior Typist and Stenographer Grade-III will be intimated later on.

Last date of receipt of application :

Applications along with required documents and self attested copies of certificates must reach by **7.7.2018** through registered post/ speed post and application received in the office after the last date shall be summarily rejected. In case of receipt of large number of applications for the posts advertised, the District Recruitment Committee reserves the right to short list the candidates in accordance with the Rules contained in ***“Orissa District and Subordinate Courts’ Non-Judicial Staff Services (Method of Recruitment and Conditions of Service) Rules, 2008 and amended Rules, 2010.***

5. Candidates are required to submit the list of documents:

The application must be accompanied with self attested copies of :-

- (i) Certificate of +2 examination or equivalent examination of a recognized Council, Board or University as the case may be with mark sheet.
- (ii) Certificate of H.S.C. or equivalent examination of a recognized Board or University with mark sheet.
- (iii) Certificate and mark sheet relating to Diploma in Computer Application from a recognized institute.
- (iv) Technical certificate in respect of the post of Stenographer Grade-III and Junior Typist.

- (v) Copy of medical certificate showing the percentage of physical disability issued by the appropriate authority duly attested by a Gazetted Officer with signature of the candidates thereon in respect of physically handicapped candidate only.
 - (vi) Caste certificate.
 - (vii) Employment Exchange Registration certificate.
 - (viii) Original Treasury Challan.
 - (ix) One declaration regarding marital status showing to have one spouse living, if married.
 - (x) Two self address postal envelopes duly stamped.
 - (xi) Two attested recent passport size photographs
 - (xii) Two Character Certificates issued by two Gazetted Officer/Medical Practitioner/ Sarpanch etc.
- 6.** The candidates are required to mention the category of the post in bold letters on the top of their respective applications and on the top of the envelopes containing their applications.

District Judge-cum-Chairman,
District Recruitment Committee,
Balangir.

APPLICATION FOR THE POST OF _____
FORM – A
FORMAT OF APPLICATION

1. Name of the Candidate:
(In Block Letters)
2. Father's/Husband's Name:
3. Sex (Male/Female):
4. Marital Status (Married / Unmarried):
5. Permanent Address:
6. Present Address:
7. Date of Birth / (as on 7.7.2018):
8. Educational Qualification: (Attach attested copies of certificates)



Name of the examination passed	Name of the Board/ University	Year of passing	Total Mark	Aggregate of marks secured	Grade/ Division	% of marks secured
H.S.C.						
+2 Arts/Science Commerce						
Diploma in Computer Application						

9. Category: (SC/ST/SEBC/UNRESERVED/Sports person/Ex-Service man) :
(Strike out which is not applicable and attach the supporting documents issued by the competent authority):
10. Whether physically/orthopedically handicapped (if yes, attach supporting medical certificates issued by the competent medical authority/Board):
11. Religion:
12. Nationality:
13. Employment Exchange Registration No. :
14. Attach two Character Certificates issued by two Gazette Officer/Medical Practitioner/Sarpanch etc. (mention name, designation of the officers):
15. Details of Treasury Challan with No and Date:
16. Mobile Number (If any):

DECLARATION

I do hereby solemnly affirm and state that I am aware about the provisions of "Orissa District and Subordinate Courts Non-Judicial Staff Services (Method of Recruitment and Conditions of Service) Rules, 2008" and the statements made above are true and correct to the best of my knowledge and belief and based on record.

Signature of the Candidate.